Annexure – 7

Name of the corporate debtor: G.S. Constro & Infra Private Limited; Date of commencement of CIRP – 20.10.2023; List of creditors as on: 26.12.2023

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin-gent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verifica - tion	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax	Central Government	22.12.2023	43233760	43233760	Unsecured	No	No	0	0	0	0	The claim is fully admitted